

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 158**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India

.... Applicant/petitioner

Vs.

Era Infra Engineering Limited

.... Respondent

**SECTION:**

**Under Section 7 of IBC, 2016**

**Order delivered on 15.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Manmeet Singh, Mr. Abhinandan Banerjee,  
Ms. Abhilasha Khanna, Advs.

For the Respondent: Ms. Richa, Adv. For SBI Bank & IOB Bank  
Mr. Apoorv Agarwal, Mr. Wishesh Ranjan, Adv. For  
Respondent No. 3-8, Mr. Sunil Malhotra, Mr. Uday Arora,  
Mr. Vivek Kumar, Adv. For Respondent No. 2,4,5,6, 14,  
Mr. Nitin Kaushik, Adv. For R-11, Mr. Karanveer Jindal,  
Adv. For R-1 & 2, Mr. Shashank Agarwal, Adv. For R-12,  
Mr. Nitin Pandey, Adv. For R-19, Mr. Arjit Singh, Mr.  
Konak, Rishi Bhatnagar, Mr. S.K. Singh, Adv. For R-1 Mr.  
Abhishek Anand, Mr. Viren Sharma, Adv. For ICICI Bank,  
Mr. Zoheb Hossain, Adv. For Enforcement Director

For the PNB: Mr. Manas Shukla, Mr. R.P. Vats, Mr. Niranjan Chauhan,  
Ms. Kusum, Law Manager

For Suraksha ARC: Ms. Sonali Khanna, Mr. Anshuman Mohit Chaturvedi,  
Advs.

For the RP: Mr. Krishnendu Datta, Mr. Rahul Gupta, Ms. Ashley  
Cheriah, Ms. Udit Singh, Adv.

For Axis Bank: Mr. Ritu Rai, Sr. Adv. With Ms. Aditi Mittal, Mr. Aditya  
Narayan Mahajan, Adv.

**ORDER**

The Enforcement Directorate is directed to file its response along with material papers on or before the next date of hearing with a copy to the applicant.

List the matter on 10.02.2020

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

15.01.2020  
Vineet